

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCHES "D", MUMBAI**

**BEFORE SHRI SAKTIJIT DEY, JUDICIAL MEMBER
AND
SHRI M. BALAGANESH, ACCOUNTANT MEMBER**

**ITA No. 1887/MUM/2020
Assessment Year: 2013-14**

R R Developers, 1 st Floor, Gavanipada, Near Moksh Mahal P K Road, Mulund (West) (E), Mumbai - 400080 PAN: AAIFR9273L	Vs.	DCIT – CC-3(1), R. No. 1913/1924, 19 th Floor, Air India, Nariman Point, Mumbai - 400021
(Appellant)		(Respondent)

Assessee by : Shri Ashwin Jain (AR)

Revenue by : Shri Avneesh Tiwari (CIT DR)

Date of Hearing : 13/10/2021

Date of Pronouncement: 13/10/2021

ORDER

PER SAKTIJIT DEY, JM

This is an appeal by the assessee against order dated 16.03.2020 of learned Commissioner of Income Tax (Appeals)-51, Mumbai for the assessment year 2013-14.

2. When the appeal was called for hearing, Shri Ashwin Jain, learned Counsel for the assessee, on instruction, sought permission for withdrawal of the appeal. In fact, letter dated 13.10.2021 making the aforesaid request has also been filed before the Bench.

3. Shri Avneesh Tiwari, learned Departmental Representative did not object to the aforesaid request.

4. In view of the submissions made, we permit the assessee to withdraw the present appeal. Accordingly, appeal is dismissed as withdrawn.

5. In the result, appeal is dismissed.

Order pronounced in the open court on 13th October, 2021.

Sd/-
(M. BALAGANESH)
ACCOUNTANT MEMBER

Sd/-
(SAKTIJIT DEY)
JUDICIAL MEMBER

मुंबई Mumbai; दिनांक Dated: 13/10/2021

Alindra, PS

आदेश प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent.
3. आयकर आयुक्त (अपील) / The CIT(A)-
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, मुंबई /
DR, ITAT, Mumbai
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER,

सत्यापित प्रति //True Copy//

उप/सहायक पंजीकार (Dy./Asstt. Registrar)
आयकर अपीलीय अधिकरण, मुंबई / ITAT, Mumbai